

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 211 OF 2018 &
IA NO. 995 OF 2018

Dated :12th July, 2019

In the matter of:

Tata Prasanna Kumar

...Appellant(s)

Versus

Karnataka Electricity Regulatory Commission &Anr.

...Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **17.09.2019.**

PS/Court Master

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